

O.I.H.

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
STARRED QUESTION NO. 399
ANSWERED ON 28/03/2023

PMAY-G in Gujarat

*399. SHRI VINOD L. CHAVDA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Pradhan Mantri Awaas Yojana Gramin (PMAY-G) is being implemented in Gujarat;
- (b) if so, the target set for construction of houses under the said yojana;
- (c) the number of houses sanctioned and those for which funds have been released;
- (d) the number of houses for which construction has been completed in Gujarat particularly Bhuj, Abdasa, Gandhidham, Rapar, Mandvi and Anjar districts under Kutch Parliamentary Constituency; and
- (e) the measures being taken to approve the remaining requests/applications for release of funds to complete the construction of houses already sanctioned/to be sanctioned under the said yojana in Gujarat particularly Bhuj, Abdasa, Gandhidham, Rapar, Mandvi and Anjar districts under Kutch Parliamentary Constituency?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI GIRIRAJ SINGH)

(a) to (e): A Statement is laid on the Table of the House.

Statement in reply to parts (a) to (e) of Lok Sabha Starred Question no. 399 answered on 28.03.2023

(a) & (b) Yes Sir. In order to achieve the objective of “Housing for All” in rural areas, the Ministry of Rural Development is implementing Pradhan Mantri Awaas Yojana-Gramin (PMAY-G) with effect from 1st April, 2016 to provide assistance to eligible rural households with overall target to construct 2.95 crore pucca houses with basic amenities by March, 2024 in various States/UTs, including Gujarat State. Out of the overall target, the Gujarat State has been allocated with a target of 6,33,772 houses under PMAY-G.

(c) The PMAY-G, being a Centrally Sponsored Scheme, the Central Share of Assistance under PMAY-G is released to the State on the basis of balance targets, liabilities and unspent balance available. These funds are released directly to the State/UT considering the State/UT as a unit. Further release of these funds to beneficiaries in various districts is done by the respective State/UT Governments in various installments on the basis of various stages of construction of house. Against the target of 6,33,772 houses allocated to Gujarat, the State has sanctioned houses to 5,79,891 beneficiaries, funds have been released to 5,36,775 beneficiaries as on 22.3.2023.

(d) The construction of 4,04,511 houses has been completed in Gujarat, including 4,297 houses in Kutch District. The number of houses completed in Blocks under Kutch Parliamentary Constituency is given as under:

(units in Nos.)

Name of the Block	Target allocated	Houses sanctioned	Houses completed
Bhuj	2,254	2,043	1,668
Abdasa	731	565	339
Gandhidham	157	82	20
Rapar	1,502	1,396	806
Mandvi	512	185	93
Anjar	353	173	96

(e) Under PMAY-G, no application is required from households/beneficiaries to release the fund since the beneficiaries are identified from SECC 2011 and Awaas+ databases and release of fund is an important step in process of completion of houses. Of the overall target allocated to Gujarat, the State has fixed target of 9,048 houses to Kutch District, out of which 6,784 houses have already been sanctioned to beneficiaries, out of which 4,297 houses have already been completed. In order to ensure timely sanctioning and completion of houses under the scheme, regular review meetings at various levels is being done with the States/UTs.
